

**IN THE HIGH COURT OF DELHI AT NEW DELHI  
(ORIGINAL JURISDICTION)  
IN THE MATTER OF COMPANIES ACT, 1956  
AND  
IN THE MATTER OF VARIOUS COMPANIES (IN LIQN.)**

**HAND BILL**

- 1 Sealed tenders on "AS IS WHERE IS AND WHATEVER THERE IS BASIS" are invited for sale of movable assets of various companies (In Liqn.) as indicated in the Chart given in this Hand Bill/Notice
- 2 For inspection of the movable assets for sale in question of the various companies (in liqn) , the prospective bidders may visit the venue and time as indicated in the chart given in this hand bill/notice.
- 3 The tenders should reach the office of the Official Liquidator attached to the High Court of Delhi, A2, W2, Curzon Road Barracks, Curzon Road Barracks, New Delhi on or before 18.06.2007 in sealed covers marked "Offer for purchase of movable assets with specific name of the Companies/Various Companies (In liqn) accompanied with a Demand Draft or Pay Order drawn in favour of Official Liquidator, payable at New Delhi towards earnest money as given in this Hand Bill/Notice.
- 4 Description of moveable assets, its location, minimum reserve price and earnest money of the movable assets given as hereunder:

**Nextar India Ltd.**

**Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi**

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Air Conditioner-1.5t	2	Rs. 3465.00 (for Items 1 to 9)	347 (for Items 1 to 9)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	Stabilizer	2				
3	Water Cooler	1				
4	Generator (Hero Honda)	2				
5	Desard Cooler, 1.6" x1.6" (lying in open area)	1				
6	CD Rome	5				
7	Monitor (14")	26				
8	CVTZ (Burji)	1				
9	Cabinet with Power supply	17				

**M/s Disco Electronic Ltd.**

**Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi**

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Iron Jall (Window Jall 5 Kg.)	1	807 (for Items 1 to 15)	81 (for Items 1 to 15)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	Cycle	1				
3	Revolving Chair (Big size )	2				
4	Revolving Chair (Small size )	1				
5	Fire Entengushis Cylinder	1				
6	Wooden Stool (2.00' x4)	1				
7	Glass Small size					
8	Tyre Motorcycle	1				
9	Telephone Instruments	4				
10	User Invoice set					
11	Tube Light (fixed damages)	3				
12	Electrical Bell (1.0" x1.0")					
13	Chock Electric					
14	Spare Part	1				
15	Battery (6"x1.0")					

## M/s Biren Manufacturing Company Cable P. Ltd.

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Single Generator Type (TF 801A)	1	189 (for Items 1 to 2)	19	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	Voltage Stabilizer	1				

M/s Rajdhani Grain Jaggary Exchange P. Ltd.

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Safe Tizori	4	561 (for Items 1 to 2)	56 (for Items 1 to 2)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	Almirah (Small 16" x 28")	1				

M/s Ashoka Auto General Industries (I) P. Ltd.

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Metal Iron Rod	8	438 (for Items 1 to 3)	44 (for Items 1 to 3)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	Typing Machine	1				
3	Hand Press	1				

M/s Perfect Drugs Ltd.

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Air Conditioner-(Damage Condition)	2	320	33	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007

M/s Sun Star Lubricant P. Ltd.

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Rack Steel (2'6x4'0")	6	834 (for Items 1 to 5)	83 (for Items 1 to 5)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	Book Racks (Damage Condition (2'6x4'0"))	2				
3	Damage Chair (Visitor)	3				
4	Damage Office Table (4"x2"1)	1				
5	Defective pedestrian Fan (Usha Model)	1				

M/s Imperial Forestry Corporation

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Sol (Under side of the Foot)		12927 (for Items 1 to 2)	1293 (for Items 1 to 2)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	Air Conditioner	1				

M/s Utility Engineers (I) Ltd.

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
	Computer System (Damage Condition)	1	60	6	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007

M/s Harish C. Duggal P. Ltd.

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Card Puch Machine	1	189 (for Items 1 to 3)	19 (for Items 1 to 3)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	Electrical Board (Wooden)	1				
3	Safe Tizori (Small 2.0" x 2.0" x 2.6")	1				

### M/s Ammonia Supplies Corporation P. Ltd.

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
	Fire Entengushis	4	48	5	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007

### M/s Mittal Fertilizers Ltd.

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
	Postal Franking Machine	1	12	1.2	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007

### M/s Anand Pratyabhoot Vit Nigam Ltd.

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
	Scooter (DDR 1007, DDZ 2313 & VAH 4213)	3	3150	315	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007

### M/s Comdat System P. Ltd.

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Servo Controlled Voltage Stabilizer	1	189 (for Items 1 to 2)	19 (for Items 1 to 2)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	Electrical Typing Machine	1				

### M/s JVG Finance Ltd.

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Panel Electrical	1	4812 (for Items 1 to 23)	481 (for Items 1 to 23)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	Ink Kissan	1				
3	Saiti	1				
4	Air Conditioner	1				
5	Safe Tizori (Small 2.0" x 2.0" )	3				
6	Almirah (Small)	2				
7	Almirah shall	1				
8	Revolving Chair	44				
9	Table Glass (3'0 x 6'1"	1				
10	Safe Tizori (2'6"x3'0"x6'0")	1				
11	Refrigerator (165 Ltr)	1				
12	Wall Fan	6				
13	The Ultimate Cleaning System (6"x2")	1				
14	Plastic Tank (2'0"x2'6"x2')	2				
15	Advertising Board JVG	1				
16	Water Cooler	2				
17	Toys	4				
18	Heaters (Hot Air)	2				
19	Telephone Exchange Box	1				
20	Globe Map	1				
21	Water Purifier (Aquaguard	1				

22	Exhaust Fan	1				
23	Electrical Cattle	1				

## Miscellaneous

Items situated at C-1, Hutment, Dalhouse Road, South Block, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Water Cooler Machine to chill water	1	873 (for Items 1 to 7)	87 (for Items 1 to 7)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	
2	File cabinet	21				
3	Revolving Chair	4				
4	Cycle	6				
5	Water Cooler (Air)	1				
6	Typing Machine	1				
7	Electrical Meter (2x4)	1				

1. M/s KEI System P. Ltd. 2. M/s Taka Saya Bhagat Ceraklin, 3. M/s JVG Group of Companies Ltd., 4. M/s Regency Industries Ltd. 5. M/s R.C. Garg & Sons Capital Service Ltd. 6. M/s Matrix Paging Materials & Others Companies

Items Kept in Official Liquidator's Office , A2, W2, Curzon Road Barracks, K.G. Marg, New Delhi

Items situated at	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Revolving Chair	6	4691 (for Items 1 to 15)	469 (for Items 1 to 15)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	Server	1				
3	Grass Cutting Machine	1				
4	Motor Cycle	1				
5	Tables Steel Fram	1				
6	Side Table Wooden (2x4)	2				
7	Chair Steel Fram	4				
8	Almirah Steel	1				
9	Hanging Fan	1				
10	Padistal Fan	1				
11	Invertor with 2 batteries	1				
12	Motor Water Pump	1				
13	Monitor	4				
14	Key Board	3				
15	Printer	2				

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Items Kept in Official Liquidator's Office , (Corridor Passage) A2, W2, Curzon Road Barracks, K.G. Marg, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Air-Conditioner	4	2548 (for Items 1 to 11)	255 (for Items 1 to 11)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	Side Rack (Wooden)	2				
3	Duplicating Machine	1				
4	Table Wooden	4				
5	Almirah Wooden	1				
6	Type Writer	4				
7	Motor	1				
8	Voltage Stabilizer	4				
9	Telephone Instruments	1				
10	Binding Machine Spiral	1				
11	Electrical Typing Machine	1				

1. M/s KEI System P. Ltd. 2. M/s Taka Saya Bhagat Ceraklin, 3. M/s JVG Group of Companies Ltd., 4. M/s Regency Industries Ltd. 5. M/s R.C. Garg & Sons Capital Service Ltd. 6. M/s Matrix Paging Materials & Others Companies

Items Kept in Official Liquidator's Office , (Corridor Passage) A2, W2, Curzon Road Barracks, K.G. Marg, New Delhi

S. No.	Items	No. of Items	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1	Monitor (14")	22	4290 (for Items 1 to 11)	429 (for Items 1 to 11)	14.06.07 & 15.06.07 at 11.00 a.m. to 4.00 p.m.	21.06.2007
2	CPU	18				
3	Key Board	10				
4	Fax Machine	1				
5	Wall Hanging Fan	3				
6	Generator (Birla Yahaha)	1				
7	Printer	1				
8	Electronic Typewriter	1				
9	Monitor	1				
10	VCP (Akai)	1				
11	Telephone Instruments	12				
	<b>Total reserve price/EMD for all the assets/items</b>		<b>40403</b>	<b>4042</b>		

- 5 Before submitting their tenders the tenderers should satisfy themselves from appropriate authorities about the right/title duty and dues payable in respect of the property in question all over covenants running with the property as later on no objection of any kind shall be entertained in this regard by the Official Liquidator/Hon'ble Court.
- 6 The Bidders are advised to give their bid for all the assets/items together. However in case of adequate responses on the day of auction are not received the Official Liquidator may ask the bidder to opt bid separately for the assets/items on the spot
- 7 The tenders will be considered/opened before the Official Liquidator, attached to High Court of Delhi in his office situated at A2, W2, Curzon Road Barracks, Curzon Road Barracks, New Delhi on the date of auction as given in the hand bill/notice in the presence of such tenderers who may like to be present at that time.
- 8 The Official Liquidator may direct inter-se-bidding amongst the tenderers and further reserves the right to negotiate with all the tenderers to raise their offers.
- 9 The tenderers whose tender/bid is accepted shall have to deposit with the Official Liquidator by Demand Draft or Pay Order a further sum of 25% of the tender/bid amount within seven days and the balance of purchase money within 60 days from the date of acceptance of the bid or as may be directed by the Official Liquidator/Hon'ble Court.

- 10 The copy of “terms and conditions of sale” and any other information/ clarification may be had before giving the bid
- from the office of the undersigned on any working day 10.00 a.m. to 5.00 p.m.
- 11 The Official Liquidator reserves his rights to receive tenders after the due date on such terms and conditions as
- deemed fit and proper in the facts and circumstances of the case in the interest of the company in liquidation.
- 12 The Official Liquidator reserves his right to reject any/all tenders/bids at any time without assigning any reason
- whatsoever thereof.

PLACE: NEW DELHI  
DATE: 11.05.2007

(A.K. Chaturvedi)  
Official Liquidator  
Attached To High Court of Delhi  
A-2, W2, Curzon Road Barracks  
New Delhi  
Ph: 23389507, 23073392, 23073393 (Board Nos.)  
23388405 (Direct)